

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 352/TL/2023**

**Coram:**

**Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P.K.Singh, Member**

**Date of Order: 3<sup>rd</sup> April, 2024**

**In the matter of**

Application under Sections 14, 15 and 79 (1)(e) of the Electricity Act, 2003 read with the applicable provisions of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 and the Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022 seeking grant of a transmission licence to Kishtwar Transmission Limited.

**And**

**In the matter of**

**Kishtwar Transmission Limited,**

F-1, The Mira Corporate Suites, 1 & 2,  
Ishwar Nagar, Okhla Crossing, Mathura Road, New  
Delhi-110065

**VS**

**1. Central Transmission Utility of India Limited,**

First Floor, Saudamini,  
Plot No. 2, Sector-29,  
Gurugram– 122001, Haryana.

**2. Hindustan Zinc Limited,**

Yashad Bhavan,  
Udaipur– 313004, Rajasthan.

**3. Chenab Valley Power Projects (P) Limited,**

Chenab Jal Shakti Bhawan,  
Opposite Saraswati Dham, Rail Head Complex,  
Jammu, Jammu and Kashmir-180012.

**4. J&K Power Development Department,**

Civil Secretariat, Secretariat Road,  
Pakki Dhaki, Old Heritage City,  
Jammu– 180001, Jammu and Kashmir.

**5. Serentica Renewable India 4 Pvt. Limited,**

**ORDER**

The Petitioner, Kishtwar Transmission Limited, has filed the present Petition with the following prayers:

- “(a) Admit the present Application and list the same for an urgent hearing;*
- (b) Issue a fresh Transmission Licence to the Applicant for establishing, operating and maintaining the transmission elements necessary to connect Hindustan Zinc Limited with the Kankroli (PG) S/s;*
- (c) Alternatively, and without prejudice to prayer (b) above, amend the Applicant's existing Transmission License No. 88/Transmission/2023/CERC to include the transmission elements necessary to connect Hindustan Zinc Limited with the Kankroli (PG) S/s;*
- (d) Without prejudice to the prayers above, invoke and exercise its regulatory powers under Section 79(1)(c) read with the Power to Relax under Regulation 24 of the Transmission License Regulations as well as the Power to Relax and Remove Difficulties under Regulations 41 and 44 of the GNA Regulations respectively to grant a Transmission Licence to the Applicant or amend its existing transmission licence to connect Hindustan Zinc Limited with the Kankroli (PG) S/s, as deemed appropriate by this Commission;*
- (e) Condone any inadvertent errors/ omissions/ shortcomings and permit the Applicant to add/change/modify/alter these filings and make further submissions as may be required at a future date.”*

2. The Petition was admitted on 28.11.2023 and notices were issued to the parties to complete their pleadings.

3. The Petitioner, vide its letter dated 26.3.2024, has submitted that subsequent to the filing of the Petition on 10.1.2024, the Ministry of Power has notified the Electricity (Amendment) Rules, 2024. As per Rule 21 of the Electricity (Amendment) Rules, 2024, a bulk consumer is not required to obtain a transmission licence under the Act for establishing, operating and maintaining a dedicated transmission line to

connect with the Inter-State Transmission System. Accordingly, the learned counsel for the Petitioner has sought permission to withdraw the instant Petition. The learned counsel has prayed to adjust the filing fees paid in the present Petition against any other Petition to be filed by the Petitioner in future.

4. In view of the submissions of the learned counsel for the Petitioner, the Petitioner is permitted to withdraw the present Petition. However, we are not inclined to adjust the filing fee paid in the present Petition against the Petition to be filed by the Petitioner in the future.

5. Accordingly, Petition No. 352/TL/2023 is disposed of as withdrawn.

**Sd/-**  
**(P.K.Singh)**  
**Member**

**sd/-**  
**(Arun Goyal)**  
**Member**

**sd/-**  
**(Jishnu Barua)**  
**Chairperson**